

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.58/9/AMR/2021	IA(IBC)/155 /2022	Sec. 60(5) of IBC	Anheuser Busch InBev India Limited Vs. Pradeep Kumar Sravanam, RP of East Goedavari Breweries Private Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA(IBC)/155/2022:

Mr.Pramod Nair & Mr.Aniket Aggarwal, Advocates for the Applicant are present. Mr.Y.Surya Narayana, Counsel for the Respondent is present. The Counsel for the Respondent reports that counter is filed online and the copy of the counter is also acknowledged by the Counsel for the Applicant as having been served on him. Hence, for filing physical copy of the counter, list the matter on 18.10.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**